

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 102 OF 2016 &  
IA NOS. 307 OF 2017 & 549 OF 2018**

**Dated: 5<sup>th</sup> December, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**M/s Hindustan Petroleum Corporation Ltd. .... Appellant(s)  
Versus  
Petroleum and Natural Gas Regulatory Board .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran  
Mr. Manu Seshadri  
Mr. Samanth Chaudhury

Counsel for the Respondent(s) : Mr. Rahul Sagar Sahay  
Mr. Siddharth Bangar

**ORDER**

As agreed by learned counsel for the parties, list the matter for further hearing on **12-12-2018**.

**(B. N. Talukdar)  
Technical Member (P&NG)**  
*tpd/pk*

**(Justice Manjula Chellur)  
Chairperson**